NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED 13.07.2022 (Wednesday) CHENNAI BENCH (VIRTUAL MODE) 10:30 AM

10:30 AN

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Judgment

| S. | Case No. | Name of the parties | Counsel for | Counsel for Respondents |
|-----|--|--|-------------|--------------------------------|
| No. | | | Appellants | |
| 1 | Comp App (AT)(CH)(INS) No.195/2022 | Paleti Padmaja Suspended Director V Chevuri Enterprises & 1Anr | V Raghunath | Viswaraj Maharshi Marripati |

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By the order of Hon'ble Member (J)

(Chennai Bench)

For Assistance,

1.Dy.Registrar - PH No. : 044-2888 0500

2.Court Officer - PH No. : 044-2888 0450